

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.349/2003

New Delhi, this the 17th day of February, 2003

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Shri A.P. Nagrath, Member(A)

Harish Chandra Yati
S/o Late Shri S.B. Yati
R/o C-13, PS Paharganj
New Delhi
Posted as Inspector (No.D-1820),
At Rashtrraati Bhavan, New Delhi. Applicant
(Application in person)

versus

Union of India, through

1. Secretary
Ministry of Home Affairs
North Block, New Delhi.
2. Commissioner of Police
Police Hqrs.,
M.S.O. Building,
I.P. Estate, New Delhi.
3. Jt. Commissioner of Police
Headquarters, Establishment,
M.S.O. Building,
I.P. Estate, New Delhi.
4. Deputy Commissioner of Police
New Delhi District, PS Parliament Street
New Delhi Respondents

ORDER (Oral)

Dr. A. Vedavalli, Member (J) :-

Applicant seeks permission to withdraw this OA with liberty to approach this Tribunal again, if necessary.

2. Permission granted.

3. OA is dismissed as withdrawn. Applicant is granted liberty to approach this Tribunal in appropriate fresh original proceedings, if so advised, in accordance with law.

[Signature]
(A.P. Nagrath)
Member(A)

[Signature]
(Dr. A. Vedavalli)
Member(J)

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